

member for three years of the Governing Council of the United Nations Special Fund, which started functioning from 1-1-1959. The Fund is composed of voluntary contributions. India contributed the rupee equivalent of \$500,000·00 during the year 1959, and for 1960, has pledged the rupee equivalent of \$1,975,000·00.

(b) Yes.

(c) The Fund under its 1959 programme has agreed to assist in the establishment of the following four Indian projects upto \$4,004,850 in foreign exchange:

- (1) Power Engineering Research Organisation, Bhopal and Bangalore,
- (2) Central Mechanical Engineering Research Institute, Durgapur,
- (3) Central (Instructors) Training Institute, Calcutta, and
- (4) Three Regional Labour Institutes at Kanpur, Calcutta and Madras.

The programme for 1960 is still under the consideration of the authorities of the Fund.

Shri Shree Narayan Das: May I know how many other nations are participating in this fund, and what their number is?

Shri B. E. Bhagat: All the Member-Nations of the United Nations. As far the members of the Governing Council, there are eighteen members of the Governing Council, including India.

Shri Shree Narayan Das: May I know how this fund functions, whether loan is given from this fund, or assistance is also given?

Shri B. R. Bhagat: It is grant, and not loan.

Shri Sadhan Gupta: May I know whether the funds granted can be utilised in whichever country India chooses to utilise them, or the funds are to be utilised in any particular country?

Shri B. R. Bhagat: Which fund?

Shri Sadhan Gupta: The grants made from this fund, for instance, for the particular institutions mentioned by the hon. Minister in the main answer.

Shri B. R. Bhagat: The hon. Member is referring to the grants for these four projects that I have mentioned. The procedure is that the Special Fund entrusts the management of these research organisations or other training institutes to one of the specialised agencies of the United Nations. For example, out of these four projects, in the case of the Power Engineering Research Organisation, and the Central Mechanical Engineering Research Institute, so far as the fund is concerned, the agency will be the UNESCO, and the CSIR so far as the Government of India are concerned whereas in the case of the other two institutes, it will be the ILO, so far as the fund is concerned, and the administrative Ministry will be the Labour Ministry so far as our country is concerned.

Shri P. C. Borooah: May I know whether any specific fund has been earmarked for India?

Shri B. R. Bhagat: I said that for the year 1959. I gave the amount as well as the projects.

Shri P. C. Borooah: May I know the number of projects that have been sponsored in 1960?

Shri B. E. Bhagat: It is too premature for me to say that, because unless it is finalised, I cannot say anything in respect of 1960.

Tribal Finance Corporation of Andhra Pradesh

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*1490. { **Shri Rami Reddy:**
Shri K. V. Padalu:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Tribunal Finance Corporation of Andhra Pradesh has been given Central assistance;

(b) if so, the amount given by the Central Government to the Corporation; and

(c) the main activities of the Corporation?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir, through the Government of Andhra Pradesh.

(b) Rs. 15.99 lakhs, since the year 1955-56.

(c) The main activity of the Corporation so far has been development of Co-operative Societies for the benefit of Scheduled Tribes residing in the Scheduled Areas of Andhra Pradesh.

Shri Rami Reddy: May I know whether this Corporation purchases agricultural products from the tribal people and sells them in the open market, and in the process is not paying fair prices to the tribal people?

Shrimati Alva: I do not know whether what the hon. Member states is, by and large, true. But I think the hon. Member has in mind an incident when tamarind was purchased at Rs. 1-8 per maund when the price was Rs. 3 per maund. On this there was trouble between the tribals and the officers of the Corporation. The question of law and order arose and the State Government was looking into the matter. We have called for a report from the State Government.

Shri Rami Reddy: Is it a fact that the tribal people were assaulted by the officers of the Corporation, and then the officers themselves took up the case against the tribal people?

Shrimati Alva: That is the allegation made. Unless we get a report from the State Government, we shall not be able to say anything.

Shri Narasimhan: Is the Corporation a State-sponsored body or a statutory body?

Shrimati Alva: It is a State-sponsored body.

Shri M. S. Murty: Is there a system of audit in the Corporation? If so, by whom?

Shrimati Alva: The Corporation must have an audit system. I have no specific knowledge about it.

Shri Keshava: May I know if such a Corporation exists in all other States and there is one such in Mysore?

Shrimati Alva: I do not think there is one such Corporation in Mysore. I speak subject to correction.

Shri M. R. Krishna: When did this incident happen? Also, did the Assistant Commissioner for Scheduled Castes and Scheduled Tribes visit the place and make inquiries?

Shrimati Alva: I am not able to give that information, as to whether the Commissioner for Scheduled Castes and Scheduled Tribes.....

Shri M. R. Krishna: The Assistant Commissioner.

Shrimati Alva:visited the place since this incident occurred. This occurred recently and we have called for a report. It has not yet come to us.

Shri P. C. Borooah: Is it a fact that no assistance was given to the Visakhapatnam and Srikakulam districts prior to 1960?

Shrimati Alva: May I answer this at length? In 1957-58, four districts were covered by this Corporation. In 1959-60, seven more were to be covered, and in 1960-61, the Telengana area will be covered. This will cover the whole of Andhra Pradesh.

Shri Venkatasubbaiah: In view of the harassments caused by the officers of the Corporation, may I know whether Government propose to send an officer from here to inquire into the matter on the spot and report?

Shrimati Alva: We cannot say anything until the report from the State Government is received.